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Dated: 24.6.92

Mr. V. M. Bendre for the
applicant. Mr. J. G. Sawant for the
respondents.

Mr. Sawant submits that
he has received the OA today,
and he has to take instructions.

The matter be adjourned
to 4-8-92 for admission hearing.

(J. P. Sharma)
M(J)

(Usha Savara)
M(A)

Dated: 4-8-92

Mr. V. M. Bendre, Counsel
for the applicant. Mr. J. G. Sawant
Counsel for the respondents.

Mr. Sawant - who appears
on behalf of respondent states that
the order which is being impugned in the
present application has been
rescinded. A letter has been issued
to the applicant to join the service
in which he was previously working.
In view of this statement this
application become infructuous.
Accordingly it is dismissed.

4/8/92
order/Judgement despatched
to Applicant/Respondent(s)
on 26.8.92

(M. Y. Priolkar)
M(A)

Singh
(S. K. Shaon)
Vc